

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**IA No. 88/IA/2023
in Petition No. 313/TT/2020**

Subject : Application under Regulations 103-A, 111 and 114 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, seeking arithmetical correction in tariff order dated 31.1.2021 in Petition No. 313/TT/2020.

Date of Hearing : **5.11.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondent : Madhya Pradesh Power Management Company Limited (MPPMCL) and 10 Others.

Parties present : Shri Zafrul Hasan, PGCIL
Shri Ashita Chauhan, PGCIL

Record of Proceedings

Since the order on the Interlocutory Application (IA), which was reserved on 27.2.2024, could not be issued before a Member of the Commission, who formed part of the Coram, demitting office, the matter has been re-listed for the hearing.

2. The Petitioner's representative submitted that the arguing counsel is pre-occupied in the Hon`ble Supreme Court and requested for a short adjournment. The request was allowed by the Commission.

3. The IA will be listed for the hearing on **8.11.2024**.

By order of the Commission

**sd/-
(T. D. Pant)
Joint Chief (Law)**

